## CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

## O.A.No.570/2000

Wednesday this the 31st day of May, 2000

## CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN HON'BLE MR. G. RAMAKRISHNAN, ADMINISTRAIVE MEMBER

... Applicant

(By Advocate Mr. P.V.Mohanan (rep.)

Vs.

- 1. The Executive Engineer (Electrical)
  Electrical Division,
  Union Territory of Lakshadweep,
  Kavaratti.
- The Administrator, Union Territory of Lakshadweep, Kavaratti.

... Respondents

(By Advocate Mr.S.Radhakrishnan (rep.)

The application having been heard on 31.5.2000, the Tribunal on the same day delivered the following:

## ORDER

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

This application is directed against the order dated 4.4.2000 of the Ist respondent transferring the applicant a Junior Engineer, Electrical Sub Division, Agatti to Kiltan against the post shifted from Kochi. Applicant states that this order of transfer has been issued while his request for transfer to his native island ....2

Chetlat is pending, that shifting of the applicant at a time when transfer facilities are not frequently available when the sea is rough is unreasonable and has issued for extraneous considerations.

- Going through the application and the order under 2. challenge and other materials placed on record and hearing the learned counsel of the applicant, we do not find that the applicant has got any legitimate cause of action to approach this Tribunal. Transfer of an employee holding a transferable post is an incident of service. prerogative of the competent authority to deploy employees to palces where the services of such employees are most needed. That there is no transport facility to reach Kiltan does not appear to be convincing. applicant will have to make use of the transport facility available and used by others similarly circumstanced.
- Finding nothing in this application which calls for adjudication, the application is rejected under Section 19(3) of the Administrative Tribunals Act. There is no order as to costs.

Dated the 31st day of May, 2000

G.RAMAKRISHNAN

ADMINISTRATIVE MEMBER

VICE CHAIRMAN

C.